

**Application are invited from the Law Graduates for the appointment/assignment of Law Assistants in the High Court of Judicature at Patna on consolidated honorarium of Rs. 4000/- per month (under recommendation to be enhanced Rs. 10,000/- per month) for a period of one year under the following terms and conditions:-**

1. Applications shall be received within three weeks from the date of publication of advertisement.
2. The candidate should be a Law Graduate/ post Graduate from a University/College recognized by the Bar Council of India shall be eligible to apply/ serve as Law Assistant provided the applicant has passed LLB/ LLM Examination within two years of the date of publication of the advertisement for being considered for such selection. Candidates having familiarity with computer will get preference in matter of selection. Their candidature must be recommended by a designated Senior Advocate of this Court or by the Head of the last Law School/College/University attended by him.
3. Eligible candidates shall apply before the Registrar General of this Court along with educational certificates and if and when called shall appear for interview before the Selection Committee on the date fixed.
4. The Law Assistants shall be assigned to any Hon'ble Judge of the High Court under orders of Hon'ble the Chief Justice so as to enable the Law Assistant to assist the Hon'ble Judge concerned in matters of assimilating facts of different cases and gathering research materials in research of case law, statute law. The Law Assistant shall work under directions of assigned Hon'ble Judge

either in the Court or at the residence of the Hon'ble Judge or in the Court Library as required by the assigned Hon'ble Judge.

5. The Law Assistant shall not be entitled to any other allowance and / or remuneration.
6. Dress Code will be Black full pant, white shirt (full sleeves) with black tie and black shoes. Black coat in winter.

**Optional For Females:**

White blouse with light colour saree\* Black coat in winter.

(or)

White Shalwar-kameez with black dupatta. Black coat in winter.

Applications in details must reach the High Court by 15<sup>th</sup> February, 2014.

**Performa of application for appointment as Law Assistant in the High  
Court of Judicture at Patna.**

PHOTO

1. Full Name (in capital letters) :
2. Name of Father/ Husband :
3. Date of Birth :
4. Present Address with Telephone/  
Mobile No. and E-mail if any :
5. Permanent Address :
6. Educational Qualification :
7. Other Qualifications/Experience :
8. Attested photocopy of certificates :
9. Character Certificate :

I hereby declare that information furnished above is true and correct in every respect and in case any information is found incorrect even partially the candidature shall be liable to be rejected.

**Full Signature of the Candidate**